ORDER REGARDING DUTY/WORK OF MM(RELIVER) WEST DISTRICT DELHI

This is in reference of the order No. 24/DHC/Gaz./G-7/VI.E2(a)/2022 dated 24-08-2022 of the Hon'ble High court of Delhi, New Delhi for postings/transfers in the Delhi Judicial Services. Following arrangements are being made provisionally for distribution of work for the smooth functioning of magisterial courts of West District, Delhi.

Ld. MM(Reliever) West District Delhi whose name is mentioned at Column "A"is hereby alloted the work of MMs whose name are mentioned in Column "B" in the manner as mentioned below.

	Name of the Ld. Metropolitan Magistrate (Reliever) Column-A	Work of the court to be looked after Column - B
01	Sh. Rohit Kumar, MM(Reliever)	1. Sh. Kapil Kumar, I.d. CMM 2. Sh. Anshul Mchta, I.d. MM-01 3. Ms. Devanshi Janmeja, Ld. MM-02 4. Ms. Shagun, Ld.MM-04 5. Sh. Aakash Sharma, Ld. MM-08 6. Ms. Nectu Nagar, I.d. MM(Mahila Court-I) 7. Ms. Karuna, Ld. MM(Mahila Court-II) 8. Sh. P. Bhargav Rao I.d. MM(NI Act-01) 9. Sh. Mayank Goel, Ld. MM(NI Act-02) 10 Sh. Sukhjeet Singh, I.d.MM(NI Act -03)
02	Sh. Komal, MM(Reliever)	1. Ms Ruby Neeraj Kumar, Ld. ACMM 2. Sh. Milan Goel, I.d. MM-03 3. Sh. Shubham Devadiya, Ld. MM-05 4. Ms. Udita Jain Garg, Ld. MM-06 5. Sh. Devnashu Sajlan, Ld. MM -07 6 Ms. Tania Singh, I.d. MM (Mahila Court -III) 7 Ms. Deepika Thakran Ld. MM (Mahila Court-IV) 8 Ms. Aakansha, I.d. MM (Mahila Court-V) 9. Dr. Ompal Shokeen, I.d. MM (NI Act-04) 10. Sh. Karanbir Singh, I.d. MM (NI Act-05)

- Applications for recording of statement U/s 164 Cr.P.C in non sexual offences cases & application for TIP of accused and case property moved before the area MM shall be marked by him/her to the Link MM(Reliever) as per table mentioned above and if the concerned Link MM(Reliever) is on leave or not available, then Link roaster bearing No. 1230-1284/CMM(West)/LR/2022 dated the 02-05-2022 be followed.
- An application for recording of statements u/s 164 Cr.P.C. of prosecutrix / victim in Rape or any other sexual offences cases be placed directly before next Female Link MM skipping Male (MM) as the case may be as per Link roaster bearing No.1230-1284/CMM/West/LR/2022 dated the 02-05-2022.
- An application for the recording of TIP of JCL and TIP of case property where case pertains to Juvenile Justice Board-III of West District, Delhi, be placed before the court of Sh. Anshul Mehta, Ld. MM -01 West District, Delhi. In the absence of Sh. Anshul Mehta, Ld. MM, -01, West District, Delhi this part of work shall be looked after by his first link MM and in the absence of his first Link MM, this part of work shall be looked after by the second Link MM and so on and so forth as per Link roaster bearing No. 1230-1284/CMM(West)/LR/2022 dated the 02-05-2022.

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Application for recording of statement u/s 164 Cr.P.C of any child/victim less than 18 year pertaining to POCSO Act will be marked by the Ld.ACMM(West) District Delhi. In the absence or non availability of the Ld. ACMM(West) District Delhi, the same will be marked by undersigned and in the absence or non availability of undersigned, the same will be marked by the Duty MM of the day.

It is clarified that if one MM(Reliever) of West District Delhi is assigned a number of statements U/s 164Cr.P.C. for recording and he is held up in recording statement U/s 164 Cr.P.C., whereas the another MM(Reliever) of West District Delhi is free to record the statement, then the MM(Reliever) of West District Delhi shall be liberty to mark the statement to the another MM(Reliever) of West District Delhi to record the same, so that the witnesses are not kep waiting in the court complex.

If any Inquest information is received by the Duty M.M before 10.00 A.M and after 05.00 P..M on a working day, then the same shall be deemed to be marked to the concerned Duty M.M of the day, who shall proceed to conduct the inquest proceedings and no formal marking of such Inquest by the undersigned shall be required.

In case if any Inquest information is received between 10.00 A.M to 05.00 P.M on a working day, then the application for the same shall be moved before the undersigned for marking it further. In the absence or non availability of undersigned, the same will be marked bythe Ld. ACMM(West) District Delhi and in the absence or non availability of Ld. ACMM(West) Delhi by the Duty MM of the day.

If any inquest information is received by the Duty Metropolitan Magistrate, West District Delhi on holiday, then the same shall be deemed to be marked to the concerned duty M.M. of the day, who shall proceed to conduct the inquest proceedings and no formal marking of such Inquest shall be required.

It is also clarified that in case of exigences, the misc. work can be assigned to any of Ld. MM/ MM(Reliever) west District Delhi for smooth functioning of court of West District Delhi

This is an interim arrangement pertaining to the allocation of work to Metropolitar Magistrate(Reliever) West District, Delhi, till further order.

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No. 2288 — 234 ACMM(West)/DR/THC/2022 Copy forwarded for information and necessary action to:-

O1 The Registrar General, High Court of Delhi, New Delhi

Through Ld. Principal District & Sessions Judge, (West), Delhi

02 The Ld. Principal District & Sessions Judge, (HQ), Delhi

03 The Ld. Principal District & Sessions Judge, (1797, Delhi 03 The Ld. Principal District & Sessions Judge, (West), Delhi

04 The Ld. Principal District & Sessions Judge, all district Delhi/New Delhi

05 The Ld. officer Incharge, Pool Car, Tis Hazari Courts, Delhi

06 The CMMs, all district Delhi/New Delhi.

07 The ACMM/Metropolitan Magistrates,/Metropolitan Magistrate(Reliever)West District, THC Delhi.

08 The Director of Prosecution, Tis Hazari Courts, Delhi.

09 The Commissioner of Police, Delhi

10 The IG (Prison), Tihar Jail, Delhi/ New Delhi

11 The Secretary, Bar Association, Tis Hazari Courts, Delhi

12 The Supdt. Jail, New Delhi/Lock-Up Incharge, Tis Hazari Courts, Delhi

13 The Law Officer, Tihar Jail, Delhi/New Delhi.

14 For uploading on centralized web-site through LAYERS

15 The Video Conferencing, R. No. 16, Tis Hazari Courts, Delhi.

16 The Reader to CMM West District, Tis Hazari Courts, Delhi.

17 Office file

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Chief Metropolitan Magistrate West, THC, Delhi